

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 41(ND)2015
CA. NO.

CORAM:




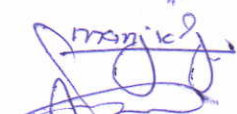
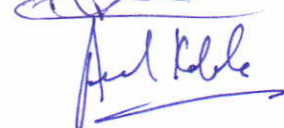
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

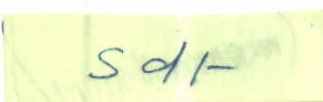
SECTION OF THE COMPANIES ACT: 397/398

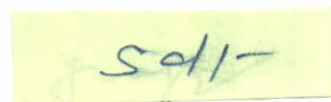
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AMIT DAYAL	Advocate	Resp. no. 1, 2 & 4	
2.	Rajesh Agrawal	Advocate	R-5	
3.	A Koley	PCS	Petitioner	
4.	Sushant Kumar	Advocate	Petitioner	
5.	Mukesh Aggarwal.	—	Petitioner	
6.	MANOJ KUMAR GARG	Advocate	R-1, 2 & 4	
7.	PRANAV SHARMA	Advocate	R-1, 2 & 4	
8.	PRANAV KOLH	PCS	Petitioner	

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has filed an application for contempt and the reply thereto has been filed by the petitioner. The said application is posted for arguments along with the main petition.

List on 04.10.2016


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)